

IN THE HIGH COURT OF BOMBAY AT GOA

STM NOS. 1184, 1185, 1186, 1187, 1198, 1199 AND 1200 OF 2020

STM NO. 1184 OF 2020

Sonali Sujan Gawas Petitioner

V e r s u s

State of Goa & Ors. Respondents

STM NO. 1185 OF 2020

Lenesha Jossy Almeida Petitioner

V e r s u s

State of Goa & Ors. Respondents

STM NO. 1186 OF 2020

Sunita Krishna Usgaonkar Petitioner

V e r s u s

State of Goa & Ors. Respondents

STM NO. 1187 OF 2020

Avina Coutinho Petitioner

V e r s u s

State of Goa & Ors. Respondents

STM NO. 1198 OF 2020

Poonam S. Deshmukh Petitioner

V e r s u s

State of Goa & Ors. Respondents

STM NO. 1199 OF 2020

Aniket Anand Borkar Petitioner

V e r s u s

State of Goa & Ors. Respondents

A N D

STM NO. 1200 OF 2020

Tyron Charlton Silva Petitioner

V e r s u s

State of Goa & Ors. Respondents

Mr. Sudin Usgaonkar, Senior Advocate with Ms. Vinita Palyekar, Advocate for the Petitioners.

Mr. D. Pangam, Advocate General with Ms. Sulekha Kamat, Additional Government Advocate for the Respondent nos. 1 to 3 in STM No.1184 of 2020.

Mr. D. Pangam, Advocate General with Mr. Deep Shirodkar, Additional Government Advocate for the Respondent nos. 1 to 3 in STM No.1185 of 2020.

Mr. D. Pangam, Advocate General with Mr. P. Arolkar, Additional Government Advocate for the Respondent nos. 1 to 3 in STM No.1186 and 1187 of 2020.

Mr. D. Pangam, Advocate General with Mr. Manish Salkar, Government Advocate for the Respondent nos. 1 to 3 in STM No.1198 of 2020.

Mr. D. Pangam, Advocate General with Ms. Ankita Kamat, Additional Government Advocate for the Respondent nos. 1 to 3 in STM No.1199 of 2020.

Mr. D. Pangam, Advocate General with Mr. Geetesh Shetye, Additional Government Advocate for the Respondent nos. 1 to 3 in STM No.1200 of 2020.

Coram :- M. S. SONAK &
M. S. JAWALKAR, JJ.

Date : 6th January, 2021

P.C.

1. The time for filing reply is extended finally by a period of three weeks from today.

2. Place the matters for further consideration on 3rd February, 2021.

M. S. JAWALKAR, J.
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M. S. SONAK, J.